

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4162

ANSWERED ON:22.04.2008

CHILDREN WITH SPECIAL NEEDS

Siddeswara Shri Gowdar Mallikarjunappa;Singh Deo Smt. Sangeeta Kumari

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether any criteria has been fixed for selection of children with special needs under the Sarva Shiksha Abhiyan;
- (b) if so, the details thereof;
- (c) the funds allocated for this programme during each of the last three years including Karnataka, State-wise and UT-wise;
- (d) the States where this programme is not being implemented successfully;
- (e) the reasons therefor;
- (f) whether action on such proposals received from State Governments is taken after considerable delay; and
- (g) if so, the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI)

(a) to (g): The Sarva Shiksha Abhiyan (SSA) guidelines specify that every child with special needs in the 6-14 age group, irrespective of the kind, category or degree of disability, is provided education in an appropriate environment. State-wise funds released under Sarva Shiksha Abhiyan as share of Central Government during last three years, is at Annexure. All State and Union Territories are participating in the SSA programme and funds are released by the Central Government towards its share, once the annual work plans and budgets of the State/ UT are approved. Adhoc releases of central share in the first month of the new financial year are also done in order to maintain the momentum of the SSA implementation.